

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.09.2022 (TUESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 996 of 2022	State of Rajasthan Through Officer in Charge Panchu Ram Sharma Vs. Arunava Sikdar Resolution Professional, Jaipur Metals and Electricals Ltd.	Samay Maheshwar	Ashu Kansal Rachit Mathur
2.	Comp. App. (AT) No. 141 of 2022	Rajeev Sabharwal Vs. Union of India Through Regional Director (Northern Region) & Ors.	Praveen Alok	Raunak Dhillon Isha Malik Kusum Yadav Prateek Kumar Raveena Rai

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 369 of 2022	Dyna Rasayan Udyog Pvt. Ltd. Vs. Ms. Pooja Bahry & Anr. With	Ashish Aggarwal	Pooja Bahry
4.	Comp. App. (AT) (Ins) No. 405 of 2022	GVR Consulting Services Pvt. Ltd. & Ors. Vs. Pooja Bahry (Erstwhile Resilution Professional of NTL Electronics India Pvt. Ltd.) & Ors. With	Aditi Sharma	Jasveen Kaur Pooja Bahry-R1 Milan Singh Negi-R2, R3 & R4
5.	Comp. App. (AT) (Ins) No. 412 of 2022	Praveen Gupta & Ors. Vs. Pooja Bahry (Erstwhile Resolution Professional of NTL Electronics India Ltd.)	Milan S. Negi	Jasveen Kaur Pooja Bahry-R1

6.	Comp. App. (AT) (Ins) No. 475 of 2022	Advantz Finance Pvt. Ltd. Vs. Jai Annanya Investments Pvt. Ltd.	Neha Somani	
7.	Comp. App. (AT) (Ins) No. 478 of 2022	Fuse Base Fltoro Pvt. Ltd. & Ors. Vs. Shalu Khanna	Naveen Chawla	Rishi Sood
8.	Comp. App. (AT) (Ins) No. 733 of 2022	State Of Rajasthan Through Officer in Charge Panchu Ram Sharma Vs. Arunava Sikdar Resolution Professional Jaipur Metals & Electricals Ltd. & Ors. With	Prakul Khurana	Ashu Kansal Arunava Sikdar-R1 Sachin Gupta Gaurav Singh-R2
9.	Comp. App. (AT) (Ins) No. 734 of 2022	State Of Rajasthan Through Officer in Charge Panchu Ram Sharma Vs. Arunava Sikdar Resolution Professional Jaipur Metals & Electricals Ltd. & Ors.	Prakul Khurana	Ashu Kansal Arunava Sikdar-R1 Sachin Gupta-R2
10.	Comp. App. (AT) (Ins) No. 736 of 2022	Naresh Kumar Aggarwal Vs. CFM Asset Reconstruction Pvt. Ltd. & Anr.	Varsha Banerjee	Abhijeet Sinha Arijit Mazumdar Akanksha Kaushik- R1 Devansh Jain-R2
11.	Comp. App. (AT) (Ins) No. 738 of 2022	Fact Personnel Pvt. Ltd. Vs. Brijendra Kumar Mishra & Anr.	Meghna Rao	Ashish Rana-R1 Aayush Agarwala-R2
12.	Comp. App. (AT) (Ins) No. 746 of 2022	Sugan Choudhary Vs. Arun Enterprises & Anr.	Ashutosh Kumar	Gautam Singh-R1
13.	Comp. App. (AT) (Ins) No. 748 of 2022	Adinath Jewellery Exports Vs. Brijendra Kumar Mishra Liquidator Of Shrenuj & Co. Ltd. & Anr.	Anish Agarwal	Yaha Batatawala Meghna Rao-R1
14.	Comp. App. (AT) (Ins) No. 782 of 2022	Bravo Sponge Iron Pvt. Ltd. Vs. SPS Metal Cast & Alloys Ltd. & Ors.	Anup Kumar	

15.	Comp. App. (AT) (Ins) No. 811 of 2022	Shree Ganapati Power and Transformers. Vs. Vijeta Projects And Infrastructure Ltd. & Ors.	Jatin Sapra	
16.	Comp. App. (AT) (Ins) No. 822 of 2022	Department of Sales Tax Through Joint Commissioner of State Tax Vs. Vijendra Kumar Jain	Amar Mishra	Manish Jha-R1
17.	Comp. App. (AT) (Ins) No. 842 of 2022	Amit Ahirrao Vs. Anagha Anasingharaju and Anr.	Rajat Malu	Avinash R. Khanolkar- R1
18.	Comp. App. (AT) (Ins) No. 851 of 2022	Vinod Kumar Mittal & Ors. Vs. Modex International Securities Ltd. Through Interim Resolution Professional	Shashank Mangal	Karan Gandhi-R1
19.	Comp. App. (AT) (Ins) No. 932 of 2022	Manoj Kumar Jain Vs. State Bank of India & Anr.	Ashish Choudhury	
20.	Comp. App. (AT) (Ins) No. 987 of 2022	Regional P.F. Commissioner Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. & Anr.	B. B. Pradhan	Raghav Chadha-R1
21.	Comp. App. (AT) No. 93 of 2022	Major Atul Dev (Retd.) & Ors. Vs. Union Of India Ministry of Corporate Affairs Through Regional Director (North Region) & Ors.	Gaurav M. Liberhan	Raunak Dhillon Ananya Choudhary Kusum Yadav-R1 Prateek Kumar-R2

For Hearing

22.	Comp. App. (AT) (Ins) No. 1087 of 2021	Anil Soni Vs. KM Fincorp LLP & Anr.	Vipul Ganda	Nilesh Deep-R1 Sanjay Kumar-R2
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By order of Hon'ble Chairperson
-sd/-
Registrar